

National Company Law Tribunal  
Allahabad Bench  
Allahabad

CP No. 76(ND)/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.12.2016.

NAME OF THE COMPANY: Shri Rahul Aggarwal & Ors.

Vs.

M/s Kuldeep Katyal & Ors. & Grand Infratech.  
Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
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1.	Gaurav J. WARD	Petitioner.	Randhawa	Rd
2.	Shriwani	Order Dated 09.12.2016	Man Mohan Sharma	DR. MAN MOHAN SHARMA

CP NO.76(ND)/2016: Rahul Aggarwal & Ors v/s M/s Kuldeep Katyal & Grand  
Infratech Pvt. Ltd.

It is reported by both sides that the matter may be listed for Final Hearing. Pleadings  
are completed.

List it on Final Hearing on 09.01.2017.

  
V.S.R. AVADHANI, MEMBER-JUDICIAL

  
H.P. CHATURVEDI, MEMBER-JUDICIAL

Dated 09.12.2016